

themselves. It has been on the basis of information given by the State Governments that 'no industry districts' have been declared.

Funds for Thermal Power Generation

*937. SHRIMATI JAYANTI PATNAIK: Will the Minister of ENERGY be pleased to state :

(a) the amount earmarked in the Seventh plan towards executing various programmes in the thermal power generation ; and

(b) whether it falls short of requirement and if so, the details thereof and remedial measures taken in this regard ?

THE MINISTER OF ENERGY (SHRI VASANT SATHE) : (a) and (b). The approved outlay for a capacity addition of 15999 MW from thermal schemes during the Seventh Plan period is about Rs. 9347 crores. In addition, a lumpsum provision of Rs. 4155 crores has been made for new starts, hydro, thermal and nuclear, for benefits beyond the Seventh Plan period. The allocation is commensurate with the targetted capacity addition at 1984-85 prices.

SHRIMATI JAYANTI PATNAIK : Sir, the hon. Minister has mentioned in his reply about the amount earmarked for the capacity addition and also for the new starts for benefits beyond the Seventh Five Year Plan period. But my question to the Hon. Minister is whether the amount earmarked for thermal projects of NTPC is sufficient for all the new and on-going projects and whether the new thermal project of NTPC in Orissa has been adequately funded so that the work can start in full swing quickly.

SHRI VASANT SATHE : Yes, Sir.

SHRIMATI JAYANTI PATNAIK : Sir, the hon. Minister has replied to my supplementary in the affirmative. But may I know from the hon. Minister what is the funding position and whether it has been decided to take-up the thermal project at Talcher so that it may be tied up with the World Bank assistance ? If it is so, may I know when it will be tied up and what is the construction scheduled and what steps are taken for the same ?

SHRI VASANT SATHE : The details are being worked out and the project will be kept according to the schedule.

SHRIMATI JAYANTI PATNAIK : Sir, it is a vague answer.

SHRI VASANT SATHE : Are you interested in the projects or the details ?

(Interruptions)

MR. SPEAKER: Mr. Damodar Pandey.

[Translation]

SHRI DAMODAR PANDEY : Mr. Speaker, Sir, even if the target fixed under the Seventh Five Year Plan is achieved, there will be a shortfall of 10 thousand MW capacity in the country. Knowing that there will be a shortfall of 10 thousand MW of electricity, what programmes for generation of power the Government propose to formulate to meet this shortfall, because there is always a shortfall in our investment plan. ? Also, I would like to know from the hon. Minister which medium he wants to choose to facilitate smooth generation of electricity and how do the Government propose to mobilise the resources over and above the plan allocation so as to meet this shortfall ?

SHRI VASANT SATHE : It is true that according to our planning, there would be a gap of about 10 thousand MW installed capacity by the end of the Seventh Plan. As regards the availability of resources, such as North Karanpura, we find that there are large reserves of coal there and this is our endeavour to that water is also made available there. If all these things work to scheme and if enough resources are made available whether from within the country or from outside, we shall try to create maximum capacity, but the availability of resources is the most important factor.

[English]

SHRI AMAL DUTTA : Sir, the hon. Minister has very glibly stated that the resources are in commensurate with the projects without telling us what are the resources required and where they are going to come from. how much of it is going to be funded by the Central Government and how much is coming from the states. You

know well that in many cases the States are unable to get resources because of which the construction of thermal power stations lags behind.

That has happened in the last Five-Year Plan. Will the Minister kindly make it clear how much of the resources are being generated indigenously, centrally and from the State separately and how much is coming from outside? In this context, what is the position of the Thermal Power Plant for which the West Bengal Government has got two offers from the foreign countries including one from the USSR?

SHRI VASANT SATHE : Is the hon. Member interested more in the last part of the question?

MR. SPEAKER : Yes, that is the crux.

SHRI VASANT SATHE : Or does he want a reply to the first part?

MR. SPEAKER : You can lay that on the Table of the House.

SHRI VASANT SATHE : We have all the details of generation, the break-up etc.; that has been given time and again and it is in the report also. But as far as Bakeshwar project is concerned, it is likely to be finalised very soon.

SHRIMATI GEETA MUKHERJEE : Which are the countries?

SHRI VASANT SATHE : That we cannot say.

MR. SPEAKER : Are you interested in the plant or the country?

SHRIMATI GEETA MUKHERJEE : Both.

SHRI SARAT DEB : I want to know from the hon. Minister if during the 7th Plan, the Super Thermal Power Station coming up in Orissa has been sanctioned by the Central Government. If so, I would like to know whether it has been sent for the World Bank assistance. How much has the Centre given so far and how much are they expecting from the World Bank and when?

SHRI VASANT SATHE : As far as Talcher project is concerned it has been sanctioned and the amount expected in the 7th Plan for the project is about Rs. 457 crores. This is being offered to the World Bank for World Bank funding and we are awaiting decision of the World Bank as to how much amount they will be giving to us.

[Translation]

Suggestion to declare entire Punjab as Industrially Backward

*938. **SHRI MEWA SINGH GILL† :**
SHRI BALWANT SINGH RAMOOWALIA :

Will the Minister of INDUSTRY be pleased to state :

(a) whether attention of Government has been drawn to the news item appearing in the 'Hindustan Times' of 9 April, 1986 to the effect that entire Punjab should be declared as industrially backward area;

(b) if so, the reaction of Government thereto;

(c) whether setting up of more industries in Punjab will result in providing more employment in the State; and

(d) if so, the steps taken by Government in this direction?

[English]

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT (SHRI M. ARUNACHALAM) (a) Yes, Sir.

(b) to (d). A statement is given below.

STATEMENT

Development of industries in a State is primarily the responsibility of the State Government concerned. The Central Government supplements their efforts by way of financial incentives and concessions for setting up industries in the identified backward areas.